

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF FEBRUARY, 2023**

| S.No. | KIND OF CASES | PREVIOUS BALANCE | INSTITUTION | | | | DISPOSAL | | | | CLOSING BALANCE |
|-------|--|---------------------|-------------|------------|-------------|-------------|----------|------------|-------------|-------------|--------------------|
| | | | FB | DB | SB | TOTAL | FB | DB | SB | TOTAL | |
| | MAIN CASES :- | 01.02.2023 | | | | | | | | | 28.02.2023 |
| | CIVIL SIDE:- | | | | | | | | | | |
| 1 | CIVIL FIRST APPEAL | 13215 | 0 | 4 | 51 | 55 | 0 | 3 | 17 | 20 | 13250 |
| 2 | CIVIL SECOND APPEAL | 5521 | 0 | 0 | 13 | 13 | 0 | 0 | 33 | 33 | 5501 |
| 3 | EXECUTION FIRST APPEAL | 95 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 95 |
| 4 | EXECUTION SECOND APPEAL | 27 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 2 | 25 |
| 5 | CIVIL MISC. APPEAL | 35986 | 0 | 13 | 266 | 279 | 0 | 20 | 467 | 487 | 35778 |
| 6 | CIVIL REVISION | 818 | 0 | 0 | 26 | 26 | 0 | 0 | 16 | 16 | 828 |
| 7 | CIVIL REVIEW | 879 | 0 | 5 | 8 | 13 | 0 | 51 | 34 | 85 | 807 |
| 8 | INCOME TAX REFERENCE | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 9 | OTHER TAX REFERENCE | 129 | 0 | 1 | 0 | 1 | 0 | 1 | 0 | 1 | 129 |
| 10 | TAX CASES | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 11 | CUSTOM APPEAL | 12 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 12 |
| 12 | INCOME TAX APPEAL | 344 | 0 | 15 | 0 | 15 | 0 | 1 | 0 | 1 | 358 |
| 13 | WEALTH TAX APPEAL | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 14 | SALES TAX REVISION | 761 | 0 | 0 | 29 | 29 | 0 | 0 | 44 | 44 | 746 |
| 15 | TESTAMENTARY CASES | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | COMPANY PETITION | 8 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 8 |
| 17 | COMPANY EXECUTION PETITION | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | COMPANY APPEAL | 8 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 8 |
| 19 | COMPANY APPLICATION | 136 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 0 | 137 |
| 20 | COMPANY SUIT | 13 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 12 |
| 21 | COMPANY LIQUIDN. CASES | 41 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 41 |
| 22 | ELECTION PETITION | 5 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 5 |
| 23 | SPECIAL APPEAL (CIVIL) | 40 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 41 |
| 24 | SPECIAL APPEAL (WRITS) | 2314 | 0 | 90 | 0 | 90 | 0 | 49 | 0 | 49 | 2355 |
| 25 | CIVIL CONTEMPT | 4664 | 0 | 22 | 119 | 141 | 0 | 11 | 147 | 158 | 4647 |
| 26 | CIVIL WRITS | 100718 | 0 | 181 | 1698 | 1879 | 0 | 82 | 1206 | 1288 | 101309 |
| 27 | RECRIMINATION PETITION | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | CROSS OBJECTION | 676 | 0 | 0 | 2 | 2 | 0 | 0 | 3 | 3 | 675 |
| 29 | CIVIL REFERENCE | 6 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 6 |
| 30 | CIVIL TRANS. APPLICATION | 446 | 0 | 0 | 18 | 18 | 0 | 0 | 78 | 78 | 386 |
| 31 | CIVIL MISC. APPLN. (WAKF TRIBUNAL) | 36 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 0 | 37 |
| | TOTAL (A) | 166898 | 0 | 332 | 2232 | 2564 | 0 | 218 | 2048 | 2266 | 167196 |
| | CRIMINAL SIDE:- | | | | | | | | | | |
| 1 | MURDER REFERENCE | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 11 |
| 2 | CRIMINAL APPEAL | 27579 | 0 | 27 | 239 | 266 | 0 | 26 | 80 | 106 | 27739 |
| 3 | CRIMINAL REVISION | 13372 | 0 | 0 | 119 | 119 | 0 | 0 | 110 | 110 | 13381 |
| 4 | CRIMINAL MISC. PETITION (U/S 482 CR.P.C.) | 24136 | 0 | 0 | 694 | 694 | 0 | 0 | 484 | 484 | 24346 |
| 5 | CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.) | 3268 | 0 | 0 | 1220 | 1220 | 0 | 0 | 1266 | 1266 | 3222 |
| 6 | CRIMINAL CONTEMPT | 20 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 20 |
| 7 | CRIMINAL REFERENCE | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 8 | HABEAS CORPUS | 38 | 0 | 31 | 0 | 31 | 0 | 36 | 0 | 36 | 33 |
| 9 | CRIMINAL LEAVE TO APPEAL | 1657 | 0 | 0 | 22 | 22 | 0 | 0 | 40 | 40 | 1639 |
| 10 | CRIMINAL WRITS | 1669 | 0 | 19 | 200 | 219 | 0 | 25 | 146 | 171 | 1717 |
| 11 | CRIMINAL REVIEW | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| | TOTAL (B) | 71752 | 0 | 77 | 2494 | 2571 | 0 | 87 | 2126 | 2213 | 72110 |
| | TOTAL (A+B) | 238650 | 0 | 409 | 4726 | 5135 | 0 | 305 | 4174 | 4479 | 239306 |

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| S.No. | KIND OF CASES | PREVIOUS BALANCE | INSTITUTION | | | | DISPOSAL | | | | CLOSING BALANCE |
|-------|--|---------------------|-------------|------------|-------------|-------------|----------|------------|-------------|-------------|--------------------|
| | | | FB | DB | SB | TOTAL | FB | DB | SB | TOTAL | |
| | M I S C. C A S E S :- | 01.02.2023 | | | | | | | | | 28.02.2023 |
| | CRIMINAL SIDE:- | | | | | | | | | | |
| 1 | CRIMINAL MISC.APPLN. :- (CRIMINAL INTER. APPLN.) | | | | | | | | | | |
| 1 | BAIL IN CRIMINAL APPEAL | 5469 | 0 | 59 | 171 | 230 | 0 | 51 | 264 | 315 | 5384 |
| 2 | BAIL & STAY IN CRL.REVISION | 5135 | 0 | 0 | 90 | 90 | 0 | 0 | 104 | 104 | 5121 |
| 3 | BAIL & STAY IN CRL.MISC.PET. | 21452 | 0 | 0 | 613 | 613 | 0 | 0 | 349 | 349 | 21716 |
| 4 | BAIL&STAY IN CRL.TRAN. PET. & CR | 1343 | 0 | 0 | 170 | 170 | 0 | 0 | 126 | 126 | 1387 |
| 5 | BAIL & STAY IN CRL.CONT.PET. | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 6 | BAIL & STAY IN CRLLA | 20 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 20 |
| 7 | CRIMINAL MISC. APPLICATION (Arising over Crl. Main Cases) | 730 | 0 | 0 | 25 | 25 | 0 | 0 | 29 | 29 | 726 |
| | TOTAL (C) | 34149 | 0 | 59 | 1069 | 1128 | 0 | 51 | 872 | 923 | 34354 |
| 2 | CRIMINAL TRANSFER | 89 | 0 | 0 | 1 | 1 | 0 | 0 | 12 | 12 | 78 |
| 3 | STAY IN HABEAS CORPUS | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 4 |
| | TOTAL (D) | 93 | 0 | 0 | 1 | 1 | 0 | 0 | 12 | 12 | 82 |
| | TOTAL (C+D) | 34242 | 0 | 59 | 1070 | 1129 | 0 | 51 | 884 | 935 | 34436 |
| | TOTAL (A+B+C+D) | 272892 | 0 | 468 | 5796 | 6264 | 0 | 356 | 5058 | 5414 | 273742 |
| | CIVIL SIDE:- | | | | | | | | | | |
| 1 | CIVIL INTER.CASES:- | | | | | | | | | | |
| 1 | STAY IN I. T. APPEAL | 44 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 1 | 43 |
| 2 | STAY IN W.T. APPEAL / CUSTA | 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 9 |
| 3 | STAY IN O. T. REFERENCE | 118 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 1 | 117 |
| 4 | STAY IN S. T. REVISION | 561 | 0 | 0 | 34 | 34 | 0 | 0 | 42 | 42 | 553 |
| 5 | STAY IN CIVIL IST APPEAL | 4615 | 0 | 0 | 48 | 48 | 0 | 5 | 2 | 7 | 4656 |
| 6 | STAY IN CIVIL 2ND APPEAL | 2557 | 0 | 0 | 9 | 9 | 0 | 0 | 32 | 32 | 2534 |
| 7 | STAY IN EXE. FIRST APPEAL | 98 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 98 |
| 8 | STAY IN EXE. 2ND APPEAL | 26 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 2 | 24 |
| 9 | STAY IN C. M. APPEAL | 10180 | 0 | 11 | 61 | 72 | 0 | 12 | 236 | 248 | 10004 |
| 10 | STAY IN CIVIL REVISION | 737 | 0 | 0 | 26 | 26 | 0 | 0 | 14 | 14 | 749 |
| 11 | STAY IN CIVIL CONTEMPT | 18 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 17 |
| 12 | STAY IN SPL. APPEAL (CIVIL) | 27 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 28 |
| 13 | STAY IN CIVIL TRANS. APPLN. | 420 | 0 | 0 | 18 | 18 | 0 | 0 | 65 | 65 | 373 |
| 14 | STAY IN COMPANY CASES | 13 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 13 |
| 15 | STAY IN SPL. APPEAL (WRIT) | 1943 | 0 | 88 | 0 | 88 | 0 | 41 | 0 | 41 | 1990 |
| 16 | STAY IN WRIT PETITION | 60991 | 0 | 234 | 1523 | 1757 | 0 | 39 | 998 | 1037 | 61711 |
| | TOTAL (E) | 82357 | 0 | 334 | 1719 | 2053 | 0 | 99 | 1392 | 1491 | 82919 |
| 2 | CIVIL MISC. APPLICATIONS | 5075 | 0 | 5 | 58 | 63 | 0 | 19 | 91 | 110 | 5028 |
| 3 | CIVIL MISC. CASES U/S-5 | 12376 | 0 | 32 | 211 | 243 | 0 | 66 | 177 | 243 | 12376 |
| 4 | EXE. MISC.APPLICATION | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 5 | LEAVE TO APPEAL TO S.C. | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| | TOTAL (F) | 17452 | 0 | 37 | 269 | 306 | 0 | 85 | 268 | 353 | 17405 |
| | TOTAL (E+F) | 99809 | 0 | 371 | 1988 | 2359 | 0 | 184 | 1660 | 1844 | 100324 |
| | TOTAL (C+D+E+F) | 134051 | 0 | 430 | 3058 | 3488 | 0 | 235 | 2544 | 2779 | 134760 |
| | GRAND TOTAL (A TO F) | 372701 | 0 | 839 | 7784 | 8623 | 0 | 540 | 6718 | 7258 | 374066 |

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